

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UN-STARRED QUESTION No. 4118

TO BE ANSWERED ON 4 January, 2019(FRIDAY) /PAUSHA 14, 1940 (SAKA)

ATM Operators

4118. SHRI ASADUDDIN OWAISI:

Will the Minister of FINANCE be pleased to state:

(a) whether Confederation of ATM industry claims there is a risk that large number of ATMs in on-urban location may be shut down on account of new regulation introduced by RBI and frequent updation of ATMs to accept and release new currency notes, if so, the details thereof;

(b) whether ATM operators are suffering huge loss due to frequent updation, if so, the details thereof;

(c) whether ATMs are easiest way of cash flow in the country serving the very purpose of paperless transactions, if so, the details thereof;

(d) whether the Government has gone through the problems faced by ATMs operators and suggestions made by the industry; and

(e) if so, the details thereof and steps taken or being taken by the Government in this regard?

Answer

**The Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)**

(a) to (e) : As apprised by the Public Sector Banks (PSBs), while they do not have any plan to shut down their ATMs, they have also initiated necessary steps to comply with the guidelines issued by Reserve Bank of India (RBI) on various control and risk mitigation measures for ATMs.

As informed by Indian Banks' Association (IBA), banks incur cost of every recalibration. However, data on cost of recalibration is not centrally maintained.

ATM is one of the modes of Alternate Delivery Channels through which customers can withdraw money from his/ her bank account, using debit/ credit card, even after close of business hours of banks. However, apart from ATMs, banking services are also provided through Business Correspondents through their micro-ATMs. Also, there are other various digital modes for paperless banking transactions like mobile banking, e-banking etc.
